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Explosives found in various parts of the country during 1974

8100, SHRI SAT PAL KAPUR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the particulars of explosives found during the year 1974 in various parts of the country; and
- (b) the number and names of persons arrested in this connection and the action taken against them in each case?

THE DEPUTY MINISTER IN THE MINISTRY OF AFFAIRS HOME SHRI F. H. MOHSIN): (a) and (b). The information is being collected from the State Governments and it would be laid on the Table of the House on receipt.

Statement of Ex-President on dissolution of Gujarat Assembly

8101. SHRI JAGANNATHRAO JOSHI:

> SHRI R. V. BADE: SHRI ATAL BEHARI VAJPAYEE:

SHRI MADHAVRAO SCINDIA:

Minister of HOME Will the AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the 'Statesman' of 10th October, 1974 wherein the Ex-President, Shri V. V. Giri, is reported to have said, "while announcing the dissolution of the (Gujarat) Assembly she (Mrs. Indira Gandhi) committed the mistake of not informing me beforehand":
- (b) what are the full facts in this regard and Government's reaction thereto; and
- (c) whether incidents of this kind have occurred on some other occasions tuo, if so, facts thereof?

THE MINISTER OF HOME AFF-AIRS SHRI K. BHAHMANANDA REDDY): (a) Yes, Sir.

(b) and (c). Attention is invited to the statement made by the Home Minister on the Subject in the Lok Sabha on 18-3-1974.

Changes in Management Officials of BHEL Complex

8102. SHRI K. M. 'MADHUKAR': DR. LAXMINARAIAN PANDEYA: SHRI VASANT SATHE.

SHRI DHAMANKAR:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether some changes and replacements have been made in some of the top management officials of Bharat Heavy Electricals Complex;
- (b) if so, the facts and objectives thereof;
- (c) whether the Madhya Pradesh State Government and all the political parties have protested against such changes; and
- (d) if so, Government's reaction thereto?

THE MINISTER OF STATE IN MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) Yes, Sir.

- (b) The following changes in the top management officials of Bharat Heavy Electricals Limited have been made in the recent past:--
- (i) Shri K. L. Puri, General Manager, Hardwar Unit has been tranferred as General Manager, Services and Spares Division in New Delhi.

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- (iii) Shri B. S. Samat, Senior Deputy General Manager, Bhopal Unit has been appointed as General Manager, Bharat Pumps and Compressors Limited, Allahabad.
- (iv) Shri F. Haque, General Manager, Services and Spares Division, has been transferred as General Manager, Bhopal Unit.
- (v) Shri M. S. Padmanabhan, General Manager, Bhopal Unit has been transferred to New Delhi to take a new assignment in the Company.

The main objectives of these changes are:

- (i) Meeting the growth needs of the Organisation.
- (ii) Providing opportunities to top management level executives to acquire experience in different aspects of the company's operations.
- (iii) Providing challenging opportunities to below top management executives.

The changes have been made keeping in view the capabilities, experience and potential of the individuals concerned as well as the requirements of the various top management positions in the company.

(c) and (d). Although Government is aware of some press reports protesting against these transfers, no official protest either from the Madhya Pradesh Government or any political party has been received.

Lifting of stock of sontrolled cloth by National Consumers Cooperative Federation

8103. SHRI BANAMALI BABU: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state.

- (a) whether the stock of controlled cloth in textile mills in Madhya Pradesh and Maharashtra has not been lifted by the National Consumers Cooperative Federation and it is lying in the godown; and
- (b) if so, how Government propose to dispose it of at an early date?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. National Co-C. GEORGE) (a) Consumers' Federation operative have informed that the bulk of the stock of controlled cloth in the textile mills in Madhya Pradesh and Maharashtra has been lifted except those bales which were of short width and inferior quality and, accordingly, not acceptable to the people for wearing purposes.

(b) All-out efforts are being made National Consumers' Coby the operative Federation, with the help of the State Governments and State Consumer Cooperative Federations. to lift the remaining quantities the stock of saleable varieties controlled cloth. through various including relaxation measures. quantitative restriction, permission for inter-district transfer of stocks within the State, providing more reoutlets particularly in rural areas, arranging larger working capital facilities to State Federations and wholesale consumer cooperative stores from banks, wider publicity. etc.